

Æ
ITEM NO.7

COURT NO.13

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).6715/2012

(From the judgement and order dated 23/07/2012 in CRM No.21487/2012 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAJESH KUMAR @ RAJA

Petitioner(s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With appln(s) for interim bail and and office report)

Date: 19/09/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s)

Mr. Varinder Kumar Sharma,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

In the meantime, the petitioner shall not be arrested.

(Sukhbir Paul Kaur)
Court Master

(Indu Bala Kapur)
Court Master